AV.13011/1/2020-US(SS)-MoCA
Government of India
Ministry of Civil Aviation

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B Block, Rajiv Gandhi Bhawan,
Safdarjung Airport, New Delhi-110003
Dated: 8th January, 2021

ORDER NO. 12/2021

Reference is invited to this Ministry's order no 02/2020 of even number dated 21.05.2020 read with Addendum I dated 25.05.2020, Addendum II dated 03.07.2020 and Addendum III dated 05.10.2020 issued thereunder regarding fare capping operational during calibrated opening of the aviation sector in the country, which was to remain in force upto 24.02.2021.

2. The capping of fare vide aforesaid orders is hereby further extended till 2359 hrs. IST on 31st March, 2021 or until further orders with the modification in sub para (iv) under para 3 of Order 02/2020 dated 21.05.2020 as under:

For,

"At least forty percent of the tickets of a particular flight shall be sold for the fare less than the mid fare between minimum and maximum fares given in para (i) above( excluding UDF, PSF and GST)."

Read as,

"At least twenty percent of the tickets of a particular flight shall be sold for the fare less than the mid fare between minimum and maximum fares given in para (i) above( excluding UDF, PSF and GST)."

3. This shall take effect from the date of issue of this order.

4. The other terms and conditions of the order shall remain the same.

5. This issues with the approval of the competent authority.

(Satyendra Kumar Mishra)
Joint Secretary to the Government of India

To,

The Director-General, DGCA for implementation of these orders.

Copy to:

1. The PS to HMoSCA (IC).
2. The Sr. PPS to Secretary, Civil Aviation,
3. The Chairman, Airports Authority of India,
4. Sr. EA/ JS&FA/JS(AD)/ JS(AR)/ JS(RA)/ JS(U), MoCA.